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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 75/9/NCLT/AHM/2017

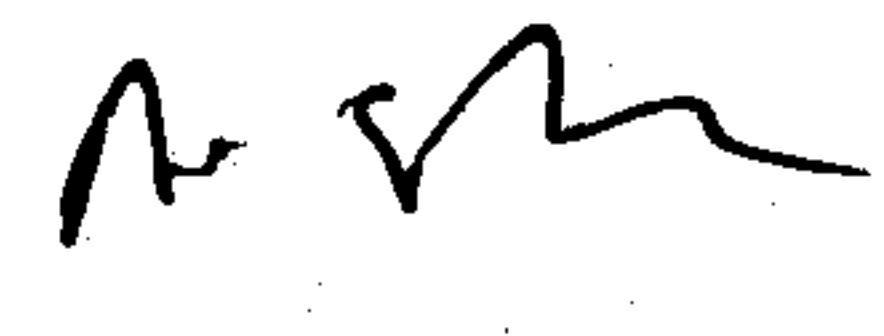
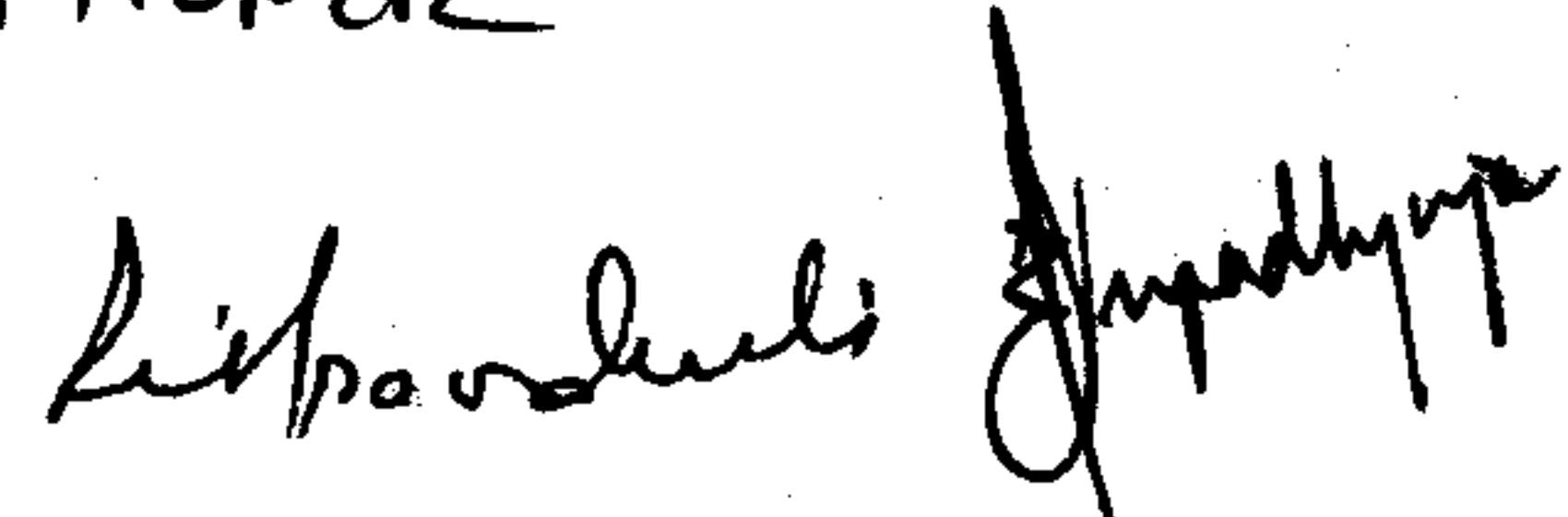
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2017**

Name of the Company: **Bhagwati Corporation**
V/s.
Shrinidhi Laminates Ltd.

Section of the Companies Act: **Section 9 of the Insolvency and Bankruptcy
Code**

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ANIP A GANDHI	ADVOCATE	APPLICANT PETITIONER	
2.	Chitraleet Upadhyay	Advocate	Respondent	

ORDER

Learned Advocate Mr. Anip Gandhi present for Operational Creditor/ Applicant.
Learned Advocate Mr. Chitraleet Upadhyay present for Respondent.

Additional objections filed along with documents by learned Counsel for Respondent.

Heard arguments of learned Counsel Applicant and Learned Counsel for Respondent.

Order reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 23rd day of August, 2017.